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Title: Introduction of the Benami Transaction (Prohibition) Bill, 2011.

MR. DEPUTY-SPEAKER: Item No. 11 – Shri Pranab Mukherjee.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): I beg to move for leave to introduce a Bill to consolidate and amend the law relating to benami transactions, prohibit holding property in benami and restrict right to recover or transfer property held benami, and provide mechanism and procedure for confiscation of property held benami and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to consolidate and amend the law relating to benami transactions, prohibit holding property in benami and restrict right to recover or transfer property held benami, and provide mechanism and procedure for confiscation of property held benami and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI PRANAB MUKHERJEE: I introduce the Bill.

उपाध्यक्ष महोदय : श्री राजनाथ सिंह।

श्री शैलेन्द्र कुमार (कोशाम्बी): महोदय, इस विषय पर दो मिनट बोलने का मौका दिया जाए... (व्यवधान)

उपाध्यक्ष महोदय : सिर्फ एक सदस्य बोलेंगे। पहले इन्हें बोलने दीजिए। अगर सब बोलेंगे तो डिबेट हो जाएगी।

â€ (व्यवधान)

उपाध्यक्ष महोदय : सिर्फ राजनाथ जी की बात रिकॉर्ड में जाएगी और किसी की बात रिकॉर्ड में नहीं जाएगी।

... (व्यवधान) *

उपाध्यक्ष महोदय : कृपया बैठ जाइए।

â€ (व्यवधान)

उपाध्यक्ष महोदय : अध्यक्ष महोदय ने इन्हें बोलने की अनुमति दी है।

â€ (व्यवधान)